

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

23. Company Appeal/13/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Daruwalawadi Cooperative Housing Society  
Limited  
V/s  
Registrar of Companies**

**Section: 252 (3) of Companies Act, 2013**

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**ORDER**

**Company Appeal 13 of 2024**

For the Appellant (VC) : Adv. Bharti Mahant

For RoC (VC) : Mr. Shivraj Ranjeri, ARoC

It has been stated by Mr. Shivraj Ranjeri, authorized representative of RoC, that report of the RoC has been filed on 19.06.2024. Heard, Counsel for the Appellant as well as authorized representative of RoC for a considerable time. **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**